

Regarding need to include six communities of Assam in the list of Scheduled Tribes- laid

MD. RAKIBUL HUSSAIN (DHUBRI): I would like to draw the attention of the Government towards a matter of urgent public importance concerning the prolonged delay in the inclusion of the Six Communities of Assam—Ahom, Chutia, Koch-Rajbongshi, Moran, Motok and Tea Tribes—into the Scheduled Tribes list. Despite repeated assurances, the process has remained stalled for years, causing deep socio-economic distress and uncertainty among nearly one crore people belonging to these communities. I would like to know whether the Ministry of Tribal Affairs has held any formal consultations with the Government of Assam and recognised community organisations in this regard. If so, the House deserves clarity on the dates, nature and outcomes of such consultations over the last three years. Further, has the Registrar General of India or the National Commission for Scheduled Tribes raised any objections or sought additional justification? If yes, these details must be placed on record along with the steps the Government proposes to take to resolve pending issues and expedite the decision. I urge the Government to take immediate, transparent and time-bound action to ensure justice to the Six Communities of Assam.